



2025:DHC:5949-DB



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ W.P.(C) 8275/2024 & CM APPL. 34003/2024

DINESH KUMAR SINGH THROUGH WIFE GAYATRI
DEVIPetitioner

Through: Mr. Vivek Sheel, Ms.
Deepshikha and Mr. Anshul Mahajan, Adv.

versus

UNION OF INDIA & ORS.Respondents

Through: Mr .Neeraj. SPC, Mr. Vedansh
Anand, GP, Mr. Soumyadip Chakraborty,
Adv.

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR

HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER [ORAL]

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22.07.2025

1. Mr. Vivek Sheel, learned Counsel for the petitioner, seeks leave to withdraw this writ petition as he submits that it has become infructuous.

2. Leave is granted as sought.

3. The writ petition is dismissed as withdrawn.

C. HARI SHANKAR, J.

OM PRAKASH SHUKLA, J.

JULY 22, 2025/dsn